SHRI SHYAM LAL YADAV (Uttar Pradesh): Sir, I beg to present the Twelfth Report of the Committee on Government Assurances,

PETITION SIGNED BY THE OFFICE BEARERS OF THE DELHI MIDDLE SCHOOL HEADMASTERS ASSOCI-ATION, DELHI (REGD) REGARD-ING ANOMALIES IN THEIR PAY STRUCTURE

KISHAN LAL SHARMA (Rajasthan): Sir, I beg to present a petition signed by the office bearers of the Delhi Middle School Head masters Association Delhi (Regd.) regarding anomalies in their pay structure.

REQUEST FOR PASSING OF THE PAYMENT OF BONUS (AMEND-MENT) BILL, 1978 AND THE SUGAR UNDERTAKINGS (TAKING OVER OF MANAGEMENT) BILL, 1978

SHRI BHUPESH GUPTA(West Bengal): Sir, I have a submission to make before you leave. I have also written to you about this. I understand that there is a plan to extend the House till Tuesday. I am not commenting on that, but we have taken the steps, and rightly so, that these two motions standing in my name and in the name of Shri Bipinpal Das should be discussed. The Government has no other business. In fact, the Government cannot produce any sanctioned business before the House.

Here, Sir, we have a little problem and it seems the Government is putting us in the dock because of the two Bills-one is the Payment of Bonus (Amendment) Bill, 1978 and the other is the Sugar Undertakings (Taking Over of Management) Bill 1978. These two Bills are in the interest of the working people, workers, employees and sugarcane growers. We are interested in passing them. We do not require a kissan rally for

We passing these Bills over here. can pass them here ourselves. We want them to be passed. Therefore, my suggestion is unless they want it fow sabatage and also for propaganda purposes, Sir, you can make a rule and in one minute, just now, these Bills can be passed. Let the Government move the Bills. We assure you, Sir, that we shall not make any speeches and they can be passed now itselfo After the passing of the Bills other things can be taken Therefore, as far as we are concerned, "We are dead earnest about pas-And of everything which is in interest of the working people. Sir, if they want to blackmail us withholding these Bills, you can protect us. Let the country know that we are second to none in passing these two Bills. In fact, these are the result of the peoples' movement. . We respect the peoples' movement. The Bills are just. The Bills have been circulated to us, but I do not know where the Ministers have disappeared. No difficulty Mr. Ram Kripal Sinha can get up and say: "I move Bill." One after the other the Bills will be passed.

SHRI YOGENDRA SHARMA (Bihar): They are not interested in pas-

SHRI BHUPESH GUPTA: That is my fear. Then they will propagate through the All India Radio that the opposition did not allow the Bonus Bill to be passed and the Sugar Undertakings Bill to be passed. For the All India Radio propagandists you should not allow . . .

SHRI ANANT PRASAD SHARMA (Bihar): Yesterday the All India Radio broadcast Mr. Advani's speech only, and nothing else.

SHRI BHUPESH GUPTA: We all agree, although we are compromising. As far as the Government is concerned, we are compromising here, but we are doing so in the paramount interest of our people.